

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1561
ANSWERED ON 12.12.2023**

Funds for Development of Sports

1561. SHRI PARTHIBAN S.R.:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the funds allocated, disbursed and utilized towards development of sports infrastructure for the State of Tamil Nadu, district wise;

(b) whether disbursement towards upgradation of basic sports infrastructure has increased during the last five years and the current year; and

(c) if so, the details for the State of Tamil Nadu and if not, the reasons therefor?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure facilities, rests primarily with State/Union Territory Governments. Central government only supplements their efforts by bridging critical gaps. However, this Ministry has sanctioned 307 sports infrastructure projects (as on 30.11.2023) of various categories under the Khelo India Scheme across the country on the basis of proposals received from the State/UT Governments and other eligible entities. State-wise details of sports infrastructure projects sanctioned under Khelo India scheme, including in the State of Tamil Nadu, are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>.

(b) and (c) Funds are allocated scheme-wise and not State-wise in this Ministry.
